

F. No. C-50/03/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 3rd June, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Lok Sabha, Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha & Sikkim and some bye-elections 2019- Third and last visit of Eos for preparation of DEO's scrutiny reports etc- Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs./EEPS/2019/Vol. I dated 31st May, 2019 received from Shri Rajan Jain, Under Secretary, Election Commission of India on the subject mentioned above and to state that the Commission has directed the following Expenditure Observers to make their third and last visit on 17.06.2019 and to be present in the "Accounts Reconciliation Meeting" to be convened by the DEOs, assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted by the candidates, give comments in the DEO's scrutiny reports and submit their final reports to the Commission.

2. It is requested that to bring this communication to the notice of concerned Expenditure Observers.

Yours faithfully,

Encl . As above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel.No. 011-23095529

Copy to:

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.


(S.A. Ansari)

Under Secretary to the Government of India

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By Special Messenger/e-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. I

Dated: 31st May, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Subject:-General Elections to Lok Sabha, Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha & Sikkim and some bye-elections, 2019-Third and last visit of EOs for preparation of DEO's scrutiny reports etc. - Regarding.

Sir,

I am directed to refer to the Commission's letter of even number dated 8th May, 2019 and to state that Expenditure Observers (Total 390 IRS(C&CE) officers [311 in PCs, 65 in ACs, 14 in PC + ACs; list enclosed) deployed in General Elections to Lok Sabha, Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha & Sikkim and some bye-elections, 2019 by the Commission from among the IRS(C&CE) Officers, sponsored by CBIC are required to make their third and last visit on **25th day** i.e. on **17th June, 2019** and shall be present in the "Account Reconciliation Meeting" to be convened by the DEOs on the 26th day after the declaration of results of elections in pursuance of the Commission's letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C11 & C7). They will have to stay in the districts for **8 clear days** to assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give their comments in the DEO's scrutiny reports (Commission's letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3) and will submit their final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to the Expenditure Observers (as per the list enclosed) to make their third and last visit and to reach the assigned PC/ACs/District Hq. on **17th June, 2019**.

Yours faithfully,



(RAJAN JAIN)
UNDER SECRETARY

X Copy to:- Expenditure Observers with the request to make their third and last visit to their assigned PC/ACs/District Hq. on **17th June, 2019**. (Upload on Observer Portal)